

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General, camp at Jammu)**

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**NOTIFICATION**

**No: 1063 of 2023/RG/NG**

**Dated: 01.06.2023**

It is hereby notified for information of all the concerned that the Jammu wing of the High Court of Jammu & Kashmir and Ladakh and Courts of District Judiciary of the Jammu Division, shall function from June 5, 2023 to September 30, 2023, as per the time schedule, notified hereunder:

**For the High Court**

Wing	Registry/Office Timing			Court Timing		
	1 <sup>st</sup> Session	Break	2 <sup>nd</sup> Session	1 <sup>st</sup> Session	Break	2 <sup>nd</sup> Session
Jammu	08.30 a.m. to 11.30 a.m.	11.30 a.m. to 12.00 noon	12.00 noon to 03.00 p.m.	09.00 a.m. to 11.30 a.m.	11.30 a.m. to 12.00 noon	12.00 noon to 02.30 p.m.

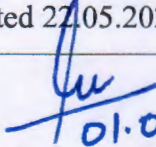
**District Courts of Jammu Division**

District Courts	Office Timing			Court Timing		
	1 <sup>st</sup> Session	Break	2 <sup>nd</sup> Session	1 <sup>st</sup> Session	Break	2 <sup>nd</sup> Session
Jammu Division except courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhaderwah.	08.30 a.m. to 11.30 a.m.	11.30 a.m. to 12.00 noon	12.00 noon to 03.00 p.m.	09.00 a.m. to 11.30 a.m.	11.30 a.m. to 12.00 noon	12.00 noon to 02.30 p.m.

Courts of Jammu Division located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhaderwah.

These Courts shall observe timing during the period from June 5, 2023 to September 30, 2023 prescribed for the Courts of Kashmir Division and UT of Ladakh vide High Court Order No.1638/NG dated 27.05.2020.

By order;

  
**(Shahzad Azeem)**  
**Registrar General**

**No: 27788-809/RG/NG**

**Dated: 01.06.2023**

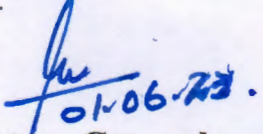
**Copy to the:**

1. Advocate General, UT of J&K, Jammu/Srinagar;
2. Secretary General, Hon'ble Supreme Court of India, New Delhi;
3. Registrar General, Hon'ble High Court of \_\_\_\_\_;

.....for information.



4. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
5. Secretary to Hon'ble Mr./Ms. Justice \_\_\_\_\_  
.....for information of their Lordships.
6. Secretary to Government, LJ&PA, UT of J&K, Civil Secretariat, Srinagar;
7. Law Secretary, UT of Ladakh, Leh;
8. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
9. Registrar Rules, High Court of J&K and Ladakh, Jammu;
10. Registrar (Inspection), High Court of J&K and Ladakh, Jammu;
11. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu/Srinagar;  
.....for information.
12. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.
13. All Pr.District & Sessions Judges of the UTs of J&K and Ladakh, for information and necessary action with the request to circulate the order amongst all the Judicial officers under their jurisdictions and also to circulate amongst the President, Bar Associations in their respective jurisdictions.
14. President, Bar Association, High Court, Jammu/Srinagar;
15. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
16. Director, Information, Jammu/Srinagar, for information, with the request to publish the same in the newspapers having wide circulation in the UTs of J&K and Ladakh.
17. Post Master General, Jammu/Srinagar;
18. Treasury Officer, Civil Secretariat, Jammu/Srinagar;  
.....for information.
19. In-charge NIC for uploading the same on the official website of the High Court of J&K and Ladakh.
20. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for keeping record of the same.
21. Manager, Government Press, Jammu/Srinagar, for publication in the Govt. Gazette.
22. Order Book.

  
 01.06.23.  
**Registrar General**